

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-517

IB-2039/ND/2019

New IA/2219/2024, IA/879/2024, IA/696/2024, IA/6193/2023,
IA/890/2023, IA/238/2022, IA/4387/2021, IA/1039/2022, IA/2944/2022

IN THE MATTER OF:

Suraksha Asset Reconstruction Ltd.

.....Applicant

Vs.

M/s. Noida Medicare Centre Ltd.

.....Respondent

SECTION

U/s 7 IBC CIRP

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant	: Mr. Chandra Bhushan Prasad
For the Respondent	: Mr. Chitranshul Sinha, Ms. Pallavi, Mr. Sagar Bansal, Mr. Shivam Shorewala Mr. Ajay Garg, Adv. for R 5 in IA/4387/2021
For the Director	: Mr. GP Madaan, Mr. Aditya Madaan, Mr. Aishwarya Adlakha, Ms. Natasha, Advs.
For the RP	: Mr. Eshna Kumar, Mr. Akashat Maheshwari in IA/879/2024 & IA/696/2024

ORDER

New IA/2219/2024:-

This application is taken on mention by Ld. Counsel on behalf of the Applicant. This is an application filed under Section 60(5) of the IBC, 2016 seeking stay on the convening of any meeting of CoC. Heard the submission made by Ld. Counsel on behalf of the Applicant. Issue notice to the Respondent/non Applicant for filing their response and appearance. Notice be

issued by all means and proof of service be filed. List this application on **07.06.2024**.

Later on, Ms. Pallavi and Mr. Sagar Bansal, Ld. Counsels appears and objected to the issue of notice without their submission. It may be stated that as per Rule 37 of the NCLT Rules, 2016, the Tribunal is required to issue notice to the other side/Respondent, when an application is file. No adverse order has been passed against the non Applicant. Therefore, we do not find any merit in the objection.

IA/879/2024, IA/696/2024, IA/6193/2023, IA/890/2023, IA/238/2022, IA/4387/2021, IA/1039/2022 & IA/2944/2022:-

List all these applications on **07.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)